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ITEM NO.49

COURT NO.6

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).37215/2012

(From the judgment and order dated 30/04/2012 in ITA No.123/2002 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

MRITUNJAY SHARMA

Petitioner(s)

VERSUS

C.I.T AGRA

Respondent(s)

Date: 16/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. A.K. Ganguli, Sr. Adv.
Mr. Braj K. Mishra, Adv.
Ms. Aparna Jha, Adv.
Mr. Vijay Kumar, Adv.
Mr. Abhishek Yadav, Adv.
Mr. M.P. Sahay, Adv.

For Respondent(s) Mr. Gourab Banerji, ASG.
Mr. S.A. Haseeb, Adv.
Ms. N. Annapoorani, Adv.
Ms. Anil Katiyar, Adv.
Mr. T.M. Singh, Adv.
Mr. Sahil Tagotra, Adv.

UPON hearing counsel the Court made the following
O R D E R

| This matter be listed after two weeks.

| [KALYANI GUPTA]

| COURT MASTER

| | [SHARDA KAPOOR]

| | COURT MASTER